तथा गर्भवती महिलाओं को दिस्पोजेबल प्रसव किट (सुरक्षित प्रसव सुनिश्चित करने के लिए प्रसव के दौरान दाईयों ढारा प्रयोग किए जाने के लिए) उपलब्ध कराने सबंधी मातृत्व परिचर्या में सुधार करना; तथा

(vii) उपस्कर और प्रशिक्षण के मामले में असम, बिहार, मध्यप्रदेश, उड़ींसा, राजस्थान और उत्तर प्रदेश के उच्च शिशु मृत्यु दर के राज्यों में उपकेन्द्रों, प्राथमिक स्वास्थ्य केन्द्रों और सामुदायिक स्वास्थ्म केन्द्रों को मजबूत बनाना। निराशाजनक जनांकिकीय प्रोकाश्त्ल वाले चुने गए 90 जिलों में प्राथमिक स्वास्थ्य केन्द्रों को, अतिरिक्ल सुबिधाएं प्रदान करके जिनमें पूर्ण सुजित कार्भ कक्ष भी शामिल है, सुदृष्ट बमाना ।

ं इसके अलावा एकोक्टत णिशु विकास सेवाएं भी कार्यान्वित की आ रही हैं।

Circular for Import and Sale of Cineraria Martima-A Homoeopathic Medicine

2421. SHRI SUDHIR RANJAN MA-JUMDAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Drug Controller of India had issued a circular in 1989 laying down conditions for import and sale of Cineraria Martima—a homocopathic medicine; and

(b) if so, the reasons for not testing it as per rules?

THE MINISTER OF STATE IN THE. MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA) : (a) No, Sir.

(b) Question does not arise.

Sale of Kidney in India

2422. SHRI KRISHAN LAL SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there have been a large number of cases of sale of kidney in India; (b) whether it is also a fact that foreign nationals are also visiting India for transplantation of kidney which is being sold to them by Indian nationals;

(c) if so, the number of cases of kidney transplantation to Indian nationals and foreign nationals separately;

(d) what are the charges for sale of the kidneys by the donors; and

(c) the action Government have taken or propose to take to effectively prevent the exploitation of the poor in the sale of kidneys?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA) : (a) and (b) Government have come across reports on the subject.

(c) and (d) Such details are not available with the Government, as such transplantations are being done by private hospitals.

(c) The Government have introduced a Bill namely, Transplantation of Human Organs Bill, 1992 in Rajya Sabha on 20-8-1992 and it may be considered during the current session.

Cholera Outbreak in Delbi

2423. SHRI P. UPENDRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there has been a large-scale break out of cholera in Delhi recently; and

(b) if so, the steps Government are taking to contain the epidemic?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA) : (a) There has not been any large scale out break of Cholera in Delhi recently though the number of cases reported this year is more than that of last year. A total of 1037 cases of cholera have been reported in Delhi till the end of October, 1992 as compared to 521 cases upto October during the year